

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 134 OF 2024**

IN THE MATTER OF:

News item titled "Nanglarai khanan dhekedar Bandhuyo ke kheelaf gramino ne khola morcha" appearing in sach kahun dated 29.12.2023

AMENDED MEMO OF PARTIES (As Per ORDER DATED 24.04.2024)

News item titled "Nanglarai khanan dhekedar Bandhuyo ke kheelaf gramino ne khola morcha" appearing in sach kahun dated 29.12.2023

VERSUS

- 1. Uttar Pradesh Pollution Control Board Through its Member Secretary.**
TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Email: ms@uppcb.inRespondent No.01
- 2. Collector and District Magistrate,**
Muzaffarnagar Zilla Parishad, Collectrate, Kutchery, Jila Parisad Colony,
Muzaffarnagar, Uttar Pradesh 251001
Email: dmmuz@nic.in/upmuz@nic.inRespondent No.02
- 3. Regional Officer, MoEF&CC, Lucknow**
Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow, U.P.-226024
Email: roc.lko-mef@nic.inRespondent No.03
- 4. Central Pollution Control Board Through its Member Secretary**
East Arjun Nagar, Parivesh Bhawan, Delhi-110032
Email: mccb.cpcb@nic.inRespondent No.04
- 5. M/s. Devansh Infra, Proprietor Shri Kuldeep Singh**
S/o Sri Chand Singh, R/o 143, Udpur, P.O. Udpur,
District Shamli, Uttar PradeshRespondent No.05